

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

Telephone No.24608711
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Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA
New Delhi – 110023

No.Reg./13/Misc./2015

21ST September, 2021

NOTICE

It is notified for information of the Ld.counsel/parties that in a number of First Appeals which have been disposed of far back by the National Commission, the statutory deposits of Rs.35,000/-, which are lying in FDRs, have not been released to the party(ies) till date, because none of the parties have so far approached the National Commission, seeking release of such deposits.

The Hon'ble President, National Commission has considered the matter and pleased to direct the Registry to publish a list of such First Appeals on the website of the National Commission with a request to the concerned party(ies)/counsel to submit proper applications claiming the statutory deposit with accrued interest thereon.

The Registry of the National Commission is, accordingly, carrying out a physical verification of such First Appeals and shall successively publish lists of such First Appeals on its website which shall be found disposed of far back but the statutory amounts deposited in them have not been released, till date.

The first list of such Appeals, which have been verified so far, is published as at Annexure-I to this Notice.

The concerned Ld.counsel/parties are requested to file proper applications in the First Appeals appearing in Annexure-I, for release of the amount of statutory deposit with accrued interest, if any, within a period of one month from the date of publication of this Notice, so that the same may be listed before the Hon'ble Benches as may be indicated by the Hon'ble President, National Commission.

This notice is published with the approval of the Hon'ble President, National Commission.

By Order



(S. Hanumantha Rao)
Joint Registrar

Encl: Annexure-I

ANNEXURE - I

<u>Sl. No.</u>	<u>First Appeal No.</u>	<u>Cause Title</u>	<u>Amount of deposit i.e.(the statutory deposit)</u>	<u>Date of Final Disposal</u>	<u>Counsel for the Appellant</u>	<u>Counsel for the Respondent</u>
1.	236/2014	NEW INDIA ASSURANCE CO. LTD. VERSUS M/S. NEW MARK KNITWEAR & ANR.	35,000/-	05-08-2014	Mr. P.K. Seth	
2.	1137/2014	M/S. CITIZEN BUILDERS VERSUS RAMESHWAR NATH ANAND & ORS.	35,000/-	04-08-2015	Mr. Anand Patwardhan	Mr. Arvind Chaudhary (R-1&2) Mr. S.N.Pandey (R-3)
3.	1237/2014	M/S. GOKUL CONSTRUCTION VERSUS RAMESHWAR NATH ANAND & ORS.	35,000/-	04-08-2015	Mr. S.N.Pandey	Mr. Arvind Chaudhary (R-1&2) Mr.Anand Patwardhan (R-3)
4.	510/2013	C.P. VARGHESE & ORS. VERSUS AVINASH PATEL & ORS.	35,000/-	10-03-2014	Mr. Shanth Kumar V. Mahale	

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5.	538/2013	M/S. RADIANCE REALITY PVT. LTD. VERSUS AVINASH PATEL & ORS.	35,000/-	10-03-2014	Mr. Anand Sanjay M. Nuli	Mr. Shailesh Madiyal (R-3)
6.	193/2013 RA/355/2013	EMAAR MGF LAND LTD. VERSUS JAGDEEP SINGH SRAN	35,000/-	Appeal dismissed on 23-10-2013 RA dismissed on 27-01-2014	Ms. Sonali Jaitley Ms. Neha Jain Mr. Harsimrat Ranhawa	In Person
7.	377/2013	EMAAR MGF LAND PVT. LTD. & ANR. VERSUS JOT PREET SINGH	25,000/-	26-03-2014	Mr. Amit Mahajan Ms. Sonali Jaitley Mr. Bhaskar Subramanian Ms. Neha Jain	Mr. Rajeev Ranjan Kumar
8.	190/2013	Dr. SANNJAY ARYA VERSUS KANTA DEVI & ORS.	35,000/-	23-07-2014	Mr. Sandeep Kapoor	Mr. Gagan Deep Sharma (R-2) Dr. Sushil Kumar Gupta (R-3)
9.	100/2014	STATE BANK OF INDIA VERSUS CHRISTIE AUTO EMBROIDERY	35,000/-	24-04-2015	Mr. P. Gowtham Mr. S.L. Gupta	Mr. Pawan Kumar Ray

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10.	1233/2014	MASTER ANTARIKSHA S. WALAWAIKAR VERSUS PARESH MADEVA PAI & ORS.	5,000/-	10-12-2014	In-person	
11.	214/2013	M/S. EMAAR MGF LAND LTD. & ANR. VERSUS DEVINDEDR SINGH & ANR.	35,000/-	28-01-2015	Mr. Arnab Narain	Mr. Bijoy K. Pradhan
12.	72/2013	NIRMAL LIFESTYLE INDIA PVT. LTD. VERSUS SATHISH KOLHAPURE & ANR.	35,000/-	26-09-2013	Mr.S.B. Prabhavalkar Ms.Shilpi Chowdhary	Mr. P.V. DINESH
13.	214/2014	NEW INDIA ASSURANCE CO. LTD. VERSUS M/S UPPER INDIA CARRIERS & ORS.	35,000/-	20-11-2014	Mr. Maibam N.Singh	Mr. Atul Loomba, Proprietor of Respondent Company (R-1)

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14.	215/2014.	NEW INDIA ASSURANCE CO. LTD. VERSUS M/S UPPER INDIA CARRIERS & ORS.	35,000/-	20-11-2014	Mr. Maibam N.Singh	Mr. Atul Loomba, Proprietor of Respondent Company (R-1)
15.	262/2014	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD. & ANR. VERSUS MANNAT ISPAT PVT. LTD. & ORS.	12,500/-	03-07-2014	Mr.Daleep Kr.Dhayani	Mr.Anil Vyas, Advocate (on caveat)
16.	480/2014	PURANIK BUILDCON PVT. LTD. & ORS. VERSUS KETAN JAGANNATH GAIKWAD	5,000/-	04-09-2015	Mr. Nandkishor H. Lahoti	Mr.Satyavikrm Jigtap
17.	348/2014	M/S. ALIENS DEVELOPERS (P) LTD. & ORS. VERSUS RENTACHINTAL	35,000/-	09-01-2015	Mr. A.V.S. Raju	Mr. Anil Kumar Kompally

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		A CHANDRASEKHAR & ANR.				
18.	1227/2014	M/S. UTOPIA PROJECTS PVT. LTD. VERSUS SHAHIN BI MULLA	35,000/-	01-04-2015	Mr. S.N. Tripathi Mr. Jayant Chaurasia	
19.	213/2014	THE CHAIRMAN, JALANDHAR IMPROVEMENT TRUST VERSUS ASHWANI SAYAL	35,000/-	20-11-2015	Mr. Raktm Gogoi	
20.	1286/2014	INSTITUTE & RESEARCH CENTER & ANR. VERSUS DINESH KUMAR SHRIVASTAVA & ORS.	35,000/-	20-01-2015	Mrs. Manita Verma	
21.	342/2014	EMAAR MGF LAND LTD. & ANR. VERSUS KARNAIL SINGH	35,000/-	29-08-2014	Mr. Sanchar Anand	

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		& ANR.				
22.	31/2014	ENGINEERING SYNDICATE VERSUS COL. RAMANAN DURAISWAMI	35,000/-	09-07-2014	Mr.K. Maruthi Rao	
23.	75/2014	RELIANT INFRASTRUCTURE PVT. LTD. VERSUS M/S. KANGAROO STUDIES PVT. LTD.	35,000/-	23-09-2015	Shri Raktim Gogoi	Shri K.B.B. Singh Shri Robin
24.	593/2014	M/S. ALIENS DEVELOPERS (P) LTD. VERSUS VENKATA GANESH SUBRAMANYA ARUN KUMAR	35,000/-	21-04-2015	Shri Sukumar Pattjoshi Shri A.V.S. Raju	
25.	339/2014	M/S. CITY LINE ESTATES PVT. LTD. & ANR. VERSUS B. VENKATAIAH & ORS.	35,000/-	15-10-2014	Mr.Ankul Raj	

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26.	314/2014	UNITED INDIA INSURANCE CO. LTD. VERSUS SHREE SUNDER MARBLES	35,000/-	30-11-2015	Mr. Mohan Babu Aggarwal	Mr. Hemant Tak
27.	578/2014	M/S. SHIWLIK SITE PLANNER PVT. LTD. VERSUS USHA KOCHAR	35,000/-	25-05-2015	Mr. Raghunandan Sharma	In person
28.	546/2014	HAVI HOMES INFRASTRUCTURE PVT. LTD. VERSUS MR. PHILIP SIMPSON	35,000/-	05-09-2014	Mr. Anil Kumar	
29.	470/2014	SBI GENERAL INSURANCE CO. LTD. VERSUS M/S. TARAI CONSTRUCTIONS & ANR.	35,000/-	09-02-2015	Mr. D. Varadarajan	Mr. Sarvesh Kumar Sharma
30.	16/2014	BAYRRAJU RAMA RAJU & ORS. VERSUS	35,000/-	23-01-2014	Mr. Shivendra Singh, Advocate instructed by M/s Lawyer Knit & Co.	

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		M. MAHESH & ANR.				
31.	17/2014	BAYRRAJU RAMA RAJU & ORS. VERSUS SATISH PANCHAMURTH Y & ANR.	35,000/-	23-01-2014	Mr.Shivendra Singh, Advocate instructed by M/s Lawyer Knit & Co.	
32.	18/2014	D.V.S. SUBBA RAJU VERSUS RUPINDER S. ARORA	35,000/-	23-01-2014	Mr.Shivendra Singh, Advocate instructed by M/s Lawyer Knit & Co.	
33.	550/2014	IMPROVEMENT TRUST VERSUS RAJINDER KAUR & ANR.	15,000/-	19-09-2014	Mr. R.S. Modi	
34.	551/2014	IMPROVEMENT TRUST VERSUS SURJIT KAUR & ANR.	15,000/-	19-09-2014	Mr. R.S. Modi	
35.	552/2014	IMPROVEMENT TRUST VERSUS JAGTAR SINGH	15,000/-	19-09-2014	Mr. R.S. Modi	

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		& ANR.				
36.	553/2014	IMPROVEMENT TRUST VERSUS SURJIT KAUR & ANR.	15,000/-	19-09-2014	Mr. R.S. Modi	
37.	172/2014	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. VERSUS M/S. DR. MOBILE & ANR.	35,000/-	10-04-2015	Mr. P.K. Seth	
38.	325/2012	M/S. SILVER CITY HOUSING & INFRASTRUCTURE LTD. VERSUS GUNINDER SINGH & ANR.	35,000/-	21-02-2014	Mr. Bijoy Kr. Pradhan Mr. Sandeep Bhardwaj	Respondents No. 1 and 2 are in person
39.	827/2013	M/S. SHAH THAKUR & SONS & ANR. VERSUS ANAND MAHENDRA	35,000/-	07-07-2014	Mr. Sanjay Sarin Ms. Gagan Deep Kaur	Mr. Anand Patwardhan

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		SHAH				
40.	66/2012	SHARMA REALTY PVT. LTD. & ORS. VERSUS PAWAN KUMAR KAMLESH TRIPATHI & ORS.	35,000/-	03-08-2012	Mr. Dilip Annasaheb Taur	
41.	652/2013	EMAAR MGF LAND LTD. & ANR. VERSUS HARBHAJAN SINGH & ANR.	35,000/-	11-02-2014	Mr.Amit Mahajan Ms S Jaitley Mr Bhaskar Subramanian	Mr Sunil Toni
42.	208/2012	EMAAR MGF LAND LTD. & ORS. VERSUS MR. JAGDEEP SINGH & ANR.	35,000/-	23-07-2012	Mr. H.L. Tikku Ms. Yashmeet Kaur Mr. H.K. Gulathi, DGM (Legal)	Mr. Avnit Bhardwaj Mr. Jagdeep Singh (R-1 in person)
43.	724/2013	ORIENTAL INSURANCE CO. LTD. VERSUS M/S. HARISHREE AROMATICS &	35,000/-	07-11-2014	Mr. Kishore Rawat Mr. Mayank Sharma	Mr. Bineesh K.

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		CHEMICALS (P) LTD.				
44.	788/2013	M/S. ALIENS DEVELOPERS (P) LTD. VERSUS KRATI RUNGTA	35,000/-	28-08-2015	Dr. K.P. Kylasanadha Pillay Mr. A.V.S. Raju	Mr. B.P. Padhy
45.	164/2013	JET AIRWAYS (I) LTD. VERSUS VANDANA JAIN & ORS.	35,000/-	09-07-2013	Mr.Randhir Jain Mr. Dhananjai Jain	
46.	635/2013	PUNJAB NATIONAL BANK VERSUS BUDHRAM SHARMA & ANR.	35,000/-	08-07-2014	MR. U.C. MITTAL	
47.	626/2013	THE ORIENTAL INSURANCE CO. LTD. & ANR. VERSUS M/S. USHARI ENTERPRISES & ANR.	35,000/-	22-01-2014	Mr. Arvind Gupta	
48.	656/2013	V.S. CHANDRA MOULI VERSUS M.S.	4,000/-	11-02-2014	Mr. M. Manjunath	

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49.	16/2012	RAGHAVCHAR UNION BANK OF INDIA VERSUS MANOJ GUPTA & ANR.	30,000/-	27-03-2012	Mr. Aditya Madan	
50.	637/2007	DR. S.K. VERMA VERSUS KANTA DEVI & ANR.	35,000/-	25-02-2013	Mr. Gagandeep Sharma Mr. Nikhil Jain	Mr. K.C. Bansal (R-1) Dr. Sushil Kumar Gupta (R-2) Mr. Sandeep Kapoor (R-3)
51.	464/2012	STATE BANK OF INDIA VERSUS TEJ PRAKASH AGARWAL	35,000/-	08-04-2013	Mr. Jawahar Chawla	Mr. Sanjeev Kumar Verma
52.	168/2012	GHAZIABAD DEVELOPMENT AUTHORITY VERSUS MAMTA SINGH	35,000/-	25-09-2013	Ms. Bhakti P. Sethi Mrs. Reena Singh	Mr. Yatish Mohan
53.	604/2013	PARDAYA MEMORIAL HOSPITAL & ORS. VERSUS VIMAL KUMAR MUNDRA & ORS.	35,000/-	09-07-2014	Mr. Amit Agrawal Mr. Pradeep Chhindra	Mr. Shailesh Prakash Sharma (R-1) Dr. P.N. Tiwari (R-2) Mr. Nitesh (R-3)

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54.	733/2013	M/S. ADITI LAND & INFRASTRUCTURE DEVELOPERS & ANR. VERSUS JAYANTILAL BHIKAMCHAND MEHTA (DECEASED) & ORS	35,000/-	19-09-2014	Mr. Abhijit D. Sawant Mr. Surjeet Singh	Mr. Kiran Mohite Mr. Dinesh Mehta, R-3 in person
55.	31/2012	M/S. ASHOK LEYLAND LTD. & ANR. VERSUS JAGTAR SINGH & ORS.	35,000/-	10-10-2012	Mr.Dileep Poolakkot	
56.	301/2012	M/S. KAJARIA INFRASTRUCTURE (UNIT OF KAJARIA EXPORTS LTD.) & ANR. VERSUS SANJAY SHARMA & ANR.	35,000/-	21-03-2013	Ms. Pamela Saha	Mr. Amit Agrawal
57.	712/2013	M/S.	35,000/-	09-05-2014	Mr. Francis Paul	Mr. Madhurendra Kumar

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		SIDDHIVINAYAK BUILDERS & ANR. VERSUS MANHERLAL C. SHAH				
58.	440/2012	LANCO HILLS TECHNOLOGY PARK PVT. LTD. & ORS. VERSUS GOWRISHETTY ARUN KUMAR	35,000/-	25-09-2012	Mr. Akhil Sibal Mr. Deepak Khurana Mr. Archit Virmani	Mr. Gakhangpou Gang Mei
59.	53/2012	UNITED INDIA INSURANCE CO. LTD. VERSUS CHALASANI RAMESH	35,000/-	29-07-2013	Mr. A.K. DE	Ms. Radha
60.	194/2012	M/S. REHAB HOUSING PVT. LTD. & ANR. VERSUS BMW GERMANY & ORS.	15,000/-	26-04-2013	Mr.Dileep Poolakkot	Mr.S.K. Dhulia
61.	298/2012	RAJU KHUSHALANI & ANR.	35,000/-	17-04-2013	Mr. R. M. Patnaik	Mr. Vibhor Garg

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		VERSUS ASHOK KUMAR RASTOGI & ORS.				
62.	413/2012	BABURAO B. PATIL VERSUS ASHOK KUMAR RASTOGI & ORS.	35,000/-	17-04-2013	Mr. Kedar Nath Tripathy	Mr. Vibhor Garg
63.	57/2012	M/S. SAWASTIK ENTERPRISES VERSUS NATIONAL INSURANCE CO. LTD.	5,000/-	23-11-2012		
64.	5/2013	M/S. YASORAM BUILDERS VERSUS SOWPARNIKA APARTMENTS OWNERS WELFARE ASSOCIATIONS & ORS.	35,000/-	05-02-2013	Mr. Shyam Padman	
65.	145/2013	CITY SQUATE ENTERPRISES PVT. LTD.	35,000/-	22-02-2013	Mr. Gaichangpou Gangmei	

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		VERSUS MEENAKSHI RAO & ANR.				
66.	18/2012	IFFCO TOKIO GENERAL INSURANCE CO. LTD. VERSUS M/S. PRIME HEALTH CARE PRODUCTS	35,000/-	25-04-2012	Mr. S.M.Tripathi	
67.	688/2013	DR. KOSHY GEORGE M.S. VERSUS DR. RAJESH JOSEPH M.D. & ANR	35,000/-	21-07-2014	Mr. Arun Sukhija	Mr.Shinoj K. Narayanan
68.	846/2013	MEDITRINA HOSPITAL VERSUS DR. RAJESH JOSEPH & ANR.	35,000/-	21-07-2014	Mr.Bineesh K	Mr.Shinoj K. Narayanan
69.	42/2012	KANPUR DEVELOPMENT AUTHORITY VERSUS SHEO PRAKASH GUPTA & ANR.	35,000/-	10-09-2014	Mr. Abhishek Choudhary	Mr. Nikhil Jain

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70.	76/2012	TASLIMBANU AIYUBMIYA KAZI VERSUS DIVISIONAL MANAGER LIC OF INDIA & ANR.	2,500/-	17-01-2013	Mr. J.G.Talati	
71.	258/2012	DR.C.T.KIRUBA, M.S. & ANR. VERSUS TMT.V.LALITHA & ORS.	35,000/-	03-07-2012	Ms. Aditi Bhat	
72.	629/2013	MAYTAS PROPERTIES LTD. VERSUS NIKHIL PENMETS & ORS.	35,000/-	17-09-2013	MR. RAGHENTH BASANT	MR. SUYODHAN BYRAPANENI (R-1, 2)
73.	631/2013	MAYTAS PROPERTIES LTD. VERSUS DOMMARAJU RAVI RAJU & ORS.	35,000/-	17-09-2013	MR. RAGHENTH BASANT	MR. SUYODHAN BYRAPANENI (R-1, 2)
74.	638/2013	MAYTAS PROPERTIES LTD.	35,000/-	17-09-2013	MR. RAGHENTH BASANT	MR. SUYODHAN BYRAPANENI (R-1, 2)

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		(FORMERLY MAYTAS HILL COUNTY PVT. LTD.) VERSUS SATISH PANCHUMARTHY & ORS.				
75.	630/2013	MAYTAS PROPERTIES LTD. VERSUS NIKHIL PENMETS & ORS.	35,000/-	17-09-2013	MR. RAGHENTH BASANT	MR. SUYODHAN BYRAPANENI (R-1, 2)
76.	639/2013	MAYTAS PROPERTIES LTD. (FORMERLY MAYTAS HILL COUNTY PVT. LTD.) VERSUS RUPINDER S. ARORA & ORS.	35,000/-	17-09-2013	MR. RAGHENTH BASANT	MR. SUYODHAN BYRAPANENI (R-1, 2)
77.	637/2013	MAYTAS PROPERTIES LTD.	35,000/-	17-09-2013	MR. RAGHENTH BASANT	MR. SUYODHAN BYRAPANENI (R-1, 2)

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		(FORMERLY MAYTAS HILL COUNTY PVT. LTD.) VERSUS M.MAHESH & ORS.				
78.	650/2013	PEARL BUILDINGS & 2 ORS. VERSUS EANA SHYAMLAL TECHCHANDANI	35,000/-	28-03-2014	Mr. Amit Singh & Mr. Rajan Singh	Ms. Jasvinder Kaur
79.	214/2012	BENGALI ABDUL RAHUB YAKUBBHAI SHAIKH & ANR. VERSUS KANKARIA MANINAGAR SAHAKARI CO-OPERATIVE BANK LTD. & ORS.	35,000/-	01-04-2013	Mr. S.Hari Haran (for Complainant) Mr. Mayur R.Shan (for Kankaria Maninagar) Mr. Kishore Rawat (for New India Assurance Company)	
80.	139/2012	THE NARAYANA EDUCATION SOCIETY	5,000/-	06-07-2012	Mr. G.L.N. Murthy	

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		VERSUS THE ING VVSYA BANK LIMITED				
81.	124/2013	MEERUT DEVELOPMENT AUTHORITY VERSUS M/S. MAHADEV ASSOCIATES	35,000/-	20-03-2013	Mr. Abhindra Maheshwari Mr. Vishwajit Singh	Mr. Nikhil Jain
82.	119/2013	EMMAR MGF LAND LTD. VERSUS RAJ KAMAL SINGH GREWAL & ORS.	35,000/-	01-04-2013	Mr. R.K.Gupta Mr. M.K. Singh	
83.	181/2013	PARSVNATH DEVELOPERS LTD. VERSUS ASHISH KHANNA & ANR.	35,000/-	13-03-2013	Mr. Lalan Sinha	
84.	619/2013	BULLION INFRASTRUCTURE (PVT.) LTD. VERSUS KRISHNENDU MUKHERJEE	35,000/-	09-01-2015	Ms. Aditi Sharma	
85.	483/2014	CHIEF	35,000/-	30-10-2015	Mr. V.Shekhar	Mr. Subramonium

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		MANAGER/AUTHORIZED OFFICER STATE BANK OF MYSORE VERSUS G.MAHIMAIAH			Mr. Pradeep Dubey	Prasad Mr. Sanjeev Sharma
86.	365/2014	THE NEW INDIA ASSURANCE CO. LTD. VERSUS M/S. G.B.SPRINGS PVT. LTD.	35,000/-	16-07-2014	Mr. S.M.Tribapthi	Mr. Manan Verma
87.	74/2014	RAJ PANICKER @BABURAJ BHASKAR PANIKAR VERSUS LOKESHWAR SINGH KSHATRIYA & 2 ORS.	35,000/-	11-07-2014	Mr. Pawan Kumar Bansal	
88.	138/2014	ADITY CONSTRUCTION S INDIA PVT. LTD.	35,000/-	09-04-2014	Mr. Suyodhan Byrapaneni	Mr. Saran Suri Mr. Gunjan Kumar

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		VERSUS SUSHIL KUMAR PANDEY				
89.	60/2014	MR. CHANDAN BANIK VERSUS MRS. SUMONA BAGCHI (BHATTACHARY A)	35,000/-	19-02-2014	Ms. Anjani Aiyagari	
90.	1250/2014	M/S. ANSAL PROPERTIES & INFRASTRUCTURE LTD. & ORS. VERSUS S.RAMANDEEP SINGH & ANR.	35,000/-	29-01-2016	Mr. Dalip Mehra Mr. Kumar Dhruv Monga, Legal Manager	Mr. Rajat Sharma
91.	1251/2014	M/S. ANSAL PROPERTIES & INFRASTRUCTURE LTD. & ORS. VERSUS INDERJIT SINGH SAINI & ANR.	35,000/-	29-01-2016	Mr. Dalip Mehra Mr. Kumar Dhruv Monga, Legal Manager	Mr. Rajat Sharma
92.	1252/2014	M/S. ANSAL PROPERTIES & INFRASTRUCTURE LTD. & ORS.	35,000/-	29-01-2016	Mr. Dalip Mehra Mr. Kumar Dhruv Monga, Legal Manager	Mr. Rajat Sharma

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		VERSUS SIMRANJIT SINGH & ANR.				
93.	592/2014	TATA HOUSING DEVELOPMENT CO. LTD. VERSUS MRS. SUJATA BHUSHAN AND ANR.	35,000/-	23-02-2015	Mr. Somiran Sharma (for R.S.Prabhu & Co.)	Mr. Sanjoy Kr. Ghosh (R-1) Mr. Bharat Bhushan (R-1) Ms. Moohmina Muzzammil (R-2)
94.	494/2013	LUCKNOW DEVELOPMENT AUTHORITY VERSUS URMILA TRIVEDI	35,000/-	26-11-2014	Mr. Shakil Ahmad Syed	
95.	754/2013	PARSVNATH DEVELOPERS LIMITED VERSUS AJAY GAUBA & ANR.	35,000/-	12-08-2015	Mr. Vijay Nair Ms. Minakshi Jyoti	Mrs. Girija Wadhwa (R-1) Mr. Akhil Bansal (R-2)
96.	261/2014	SURANA SETHIA HOSPITAL VERSUS SHANTI THALLAPALLI & 2 ORS.	35,000/-	02-07-2015	Mr. Narender Pal Singh	Mr. Sidhesh S.Bhole (R-1,2) Mr. Navin Prakash (r-3)
97.	329/2014	DR. DILIP	35,000/-	02-07-2015	Mr. Navin Prakash	Mr. Sidhesh S.Bhole (R-

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		S.RAJPAL VERSUS SHANTI THALLAPALLI & ORS.				1,2) Mr. Narender Pal Singh (R-3)
98.	463/2013	NATIONAL INSURANCE CO. LTD. VERSUS ABRAHAM M.P.MASCAREH AS	35,000/-	13-03-2014	Mr. Yogesh Malhotra	Mr. Abraham M.P. Mascarehas
99.	471/2013	EMAAR MGF LAND LIMITED & ANR. VERSUS DR. NALIN MEHTA	35,000/-	13-12-2013	Ms. Sonali Jaitley Ms. Neha Jain Mr. Harsimrat Randhawa	Mr. Karan Dewan Mr. Anchal Jain
100.	441/2014	M/S. ALIENS DEVELOPERS(P) LTD. & ORS. VERSUS DR. JAYACHANDRA REDDY ATLURI	35,000/-	21-04-2015	Mr. S.K.Pattjoshi Mr. A.V.S. Raju	In Person
101.	4/2014	MODERATE MACHINES PVT. LTD.	30,000/-	18-11-2014	Mr. Pawan Upadhyay Mr. Sarvjit Pratap Singh	Mr. Mukesh Kumar

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		VERSUS NARENDER GULERIA				
102.	97/2014	M/S. HORIZION BUILDING SOLUTION PVT. LTD. VERSUS SHEELA RANI & ANR.	35,000/-	25-11-2014	MR. Vishal Khattar Mr. Tileshwar Prasad Mr. R.K.Oberoi	Mr. Sidharth Bambha Mr. M.K.Mahindru (R-2)
103.	561/2014	RELIANT INFRASTRUCTU RE PVT. LTD. VERSUS RANJEET SINGH NARANG	35,000/-	05-05-2015	Mr. Raktim Gogoi	
104.	562/2014	RELIANT INFRASTRUCTU RE PVT. LTD. VERSUS MRS. NEENA NARANG & ANR.	35,000/-	05-05-2015	Mr. Raktim Gogoi	
105.	343/2014	EMAAR MGF LAND LIMITED & ANR. VERSUS PUNITA SINGH & ANR.	35,000/-	17-04-2015	Mr. Sanchar Anand	Mr. Anish Verma

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106.	423/2014	LIBERTY INVESTMENTS PVT. LTD. VERSUS NADIA APARTMENT CO-OP. SOC. LTD.	35,000/-	13-02-2015	Ms. Eventa A.Gonsalves Ms. Arti Singh	
107.	333/2014	M/S. ALIENS ADVERTISERS(P) LTD. & 9 ORS. VERSUS NEERAJ AGRAWAL & 31 ORS.	35,000	09-12-2014	Mr. S.K.Pattjoshi Mr. A.V.S.Raju Mr. Ch. Leela Sarveswar	
108.	443/2014	M/S. ALIENS DEVELOPERS (P) LTD. VERSUS BALAJI RAGOTHAMAN	35,000/-	19-02-2015	Mr. S.K.Pattjoshi Mr. A.V.S.Raju Mr. Ch. Leela Sarveswar	Mr. D.K.Srivastava
109.	260/2014	ANSAL GOLF LINKS PROJECTS PVT. LTD. & ORS. VERSUS DR.(LT. COL.) DAVINDER	35,000/-	06-07-2015	Ms. Suruchi Suri	In Person

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110.	1/2014	SINGH GREWAL MANAGING DIRECTOR, KERALA WATER AUTHORITY & ANR. VERSUS A.A.GOVINDAN & ANR.	35,000/-	15-01-2014	Mr. M.T.George	
111.	1086/2014	PATTATHU BROTHERS VERSUS ARUNODAYA CO-OPERATIVE HOUSING SOCIETY LTD.	35,000/-	20-01-2016	Mr. Uday Wavikar Mr. Vikas Nautiyal	Mr. Vinod C. Sampad
112.	1245/2014	M/S. MANTRI DEVELOPERS PRIVATE LIMITED & ORS. VERSUS SMT. PUSHPINDER KAUR & ORS.	35,000/-	16-10-2015	Mr. Rajvinder Singh Ahluwalia Mr. Sahil Narang	Mr. Devender K.Madan, A/R.
113.	571/2014	M/S. RAJ HOMES S.V. BUILDERS & 6 ORS.	12,500/-	24-04-2015	Mr. Vatsalya Vigya	

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		VERSUS DR. VATSALA RAJAN VAIDYA & ANR.				
114.	405/2014	BHARTI AXA GENERAL INSURANCE CO. LTD. VERSUS SARVJIT DHANDA	35,000/-	26-05-2015	Mr. Navneet Kumar	Ms. Jasleen Kaur
115.	181/2014	STATE BANK OF INDIA VERSUS CHATTISGARH STATE LAGHU VANOPAJ (VYAPAR VIKAS) COOPERATIVE SOCIETY	35,000/-	09-03-2015	Mr. Arun Aggarwal Mr. Anil Rai	Ms. Rashmi Singla
116.	292/2013	M/S. MODI SHELTERS PVT. LTD. VERSUS SANJEET KUMAR SRIVASTAVA & ANR.	35,000/-	13-09-2013	Mr. D.Bharat Kumar	Mr. Vijay Kumar

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117.	311/2013	MANAGING DIRECTOR/ CHAIRMAN, RAJDEEP ENERGIES PVT. LTD. VERSUS VIPIN KUMAR SINGH AND ORS.	35,000/-	30-05-2013	Dr. Abhishek Atry Mr. Anuvrat Sharma	
118.	277/2013	S.M.V. AGENCIES PVT. LTD. VERSUS KANCHAN GUPTA	35,000/-	13-09-2013	Ms. Henna George	
119.	234/2013	GODREJ PHOTO-ME LTD. VERSUS PARAGBHAI SHANTILAL SHAH & ANR.	35,000/-	10-07-2013	Mr. Aditya Narain Mr. Shashank Bhushan	Mr. Bharat Swaroop Sharma
120.	540/2013	DELMAR PRODUCTS LTD. VERSUS KETAN H.KANADA & ANR.	35,000/-	02-02-2015	Mr. Varshal M.Pancholi	Mr. Jitendra M.Prajapati (R-1)

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121.	1246/2014	MANTRI DEVELOPERS PRIVATE LTD. & ORS. VERSUS P.N. SANJAY KUMAR & ORS.	35,000/-	07-01-2015	Mr. Sukumar Pattjoshi Mr. Sahil narang Mr. Rajvinder Singh Ahluwalia Ms. Nayan Chauhan	
122.	484/2013	PARSVNATH DEVELOPERS LTD. VERSUS NAVNEET MAHAJAN & ORS.	35,000/-	19-07-2013	Ms. Minakshi Jyoti	
123.	282/2013	ANSAL HOUSING & CONSTRUCTION LTD. & 2 ORS. VERSUS HARPAL KAUR	35,000/-	17-09-2014	Mr. Shiv Kant Arora	Mr. Ramesh Kumar Bamal
124.	524/2013	M/S. SOMESH BUILDER & DEVELOPERS PVT. LTD. VERSUS M/S. MILESTONE CHS LTD.	12,500/-	08-07-2014	Mr. Uday Gupta	

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125.	78/2014	REKHA SHINDE VERSUS HARISH A.KUVADIA & ORS.	35,000/-	25-07-2014	Mr. Annand Patwardhan	Mr. Sukumar. Pattjoshi Mr. Vikas Nautiyal Mr. H.A.Kuradia
126.	79/2014	VAIDEHI AKASH HOUSING PVT. LTD. VERSUS HARISH A. KUVADIA	35,000/-	25-07-2014	Mr. Annand Patwardhan	Mr. Sukumar Pattjoshi Mr. Vikas Nautiyal Mr. H.A.Kuradia
127.	363/2014	UNITED INDIA INSURANCE CO. LTD. VERSUS M/S. JAIN IRRIGATION SYSTEMS LTD.	35,000/-	12-08-2015	Mr. Abhishek Kumar	Mr. Sandeep Narain
128.	254/2013	M/S. VIVEKANAND CONSTRUCTION COMPANY VERSUS SURAJ RATAN MUNDRA & ANR.	35,000/-	17-05-2013	Mr. Dipak Kumar Jena Mr. Yatharth Nautiyal	
129.	525/2013	M/S. MAYTAS PROPERTIES LTD.	35,000/-	07-08-2013	Mr. Raghenth Basant	

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		(FORMERLY MAYTAS HILL COUNTRY PVT. LTD.) VERSUS KALIDINDI JHANSI LAKSHMI				
130.	526/2013	M/S. MAYTAS PROPERTIES LTD. (FORMERLY MAYTAS HILL COUNTRY PVT. LTD.) VERSUS NERAVATI RAJA SHEKHAR	35,000/-	07-08-2013	Mr. Raghenth Basant	Mr. Suyodhan Byrapaneni, Caveator
131.	528/2013	M/S. MAYTAS PROPERTIES LTD. (FORMERLY MAYTAS HILL COUNTRY PVT. LTD.) VERSUS RAVI KANTH VEDA & ORS.	35,000/-	07-08-2013	Mr. Raghenth Basant	

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132.	135/2014	M/S. ALPINE HOUSING DEVELOPMENT CORPORATION LTD. & ORS. VERSUS MR. NEERAJ BHOPE & ANR.	35,000/-	25-09-2014	Mr. Dinesh Sabharwal	
133.	136/2014	M/S. ALPINE HOUSING DEVELOPMENT CORPORATION LTD. & ORS. VERSUS MR. SOUVIK KHAMARU	35,000/-	25-09-2014	Mr. Dinesh Sabharwal	
134.	476/2013	BMW INDIA PVT. LTD. VERSUS DIPTI DIGAMBER PEDNEKAR & ANR.	35,000/-	27-09-2013	Mr. Rajesh Roshan Mr. Karan Sethi, Executive Legal	
135.	71/2013	RAMKISHORE BALDAWA & ORS. VERSUS DR. R.SUDHKAR	35,000/-	06-07-2015	Mr. T.N.Razdan	Mr. K.S.Rama Rao

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		RAO & ANR.				
136.	87/2013	M/S. ANJANIPUTRA INFRASTRUCTURE PVT. LTD. & ANR. VERSUS MR. CHATTA RAMESH NAIDU & ORS.	35,000/-	03-05-2013	Mr. Krishna Dev	Mrs. K.Radha
137.	233/2013	LANCO HILLS TECHNOLOGY PARK PVT. LTD. VERSUS R.B.M. KRISHNA & ANR.	35,000/-	24-09-2013	Mr. Vikas Mishra	Mr. Anjan Chakraborty (R-1)
138.	387/2013	NEERU CHAWLA VERSUS INDU CHOPRA	35,000/-	01-08-2013	Mr. Puneet Khurana	In Person
139.	1168/2014	EMAAR MGF LAND LTD. VERSUS PARVINDER SINGH & ANR.	35,000/-	10-04-2015	Mr. Anushree Narain	
140.	208/2013	IMPROVEMENT TRUST LUDHIANA THROUGH ITS	35,000/-	03-04-2013	Mr. Aditya Singh	

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		CHAIRMAN SH. AVTAR SINGH VERSUS AJMER SINGH & ANR.				
141.	209/2013	IMPROVEMENT TRUST LUDHIANA THROUGH ITS CHAIRMAN SH. AVTAR SINGH VERSUS SMT. SAKINDER SINGH & ANR.	35,000/-	03-04-2013	Mr. Aditya Singh	
142.	210/2013	IMPROVEMENT TRUST LUDHIANA THROUGH ITS CHAIRMAN SH. AVTAR SINGH VERSUS S. HARMANJIT SINGH & ANR.	35,000/-	03-04-2013	Mr. Aditya Singh	
143.	230/2013	IMPROVEMENT TRUST LUDHIANA THROUGH ITS CHAIRMAN SH.	35,000/-	03-04-2013	Mr. Aditya Singh	

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		AVTAR SINGH VERSUS NASIB KAUR & ANR.				
144.	231/2013	IMPROVEMENT TRUST LUDHIANA THROUGH ITS CHAIRMAN SH. AVTAR SINGH VERSUS BHAGAT SINGH & ANR.	35,000/-	03-04-2013	Mr. Aditya Singh	
145.	232/2013	IMPROVEMENT TRUST LUDHIANA THROUGH ITS CHAIRMAN SH. AVTAR SINGH VERSUS S. RANJIT SINGH & ANR.	35,000/-	03-04-2013	Mr. Aditya Singh	
146.	264/2014	M/S. KAMINENI HOSPITALS & ANR. VERSUS S. PADMAVATHI & ORS.	35,000/-	08-05-2014	Ms. Filza Moonis	